

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

THIRTY-SIXTH REPORT

(Presented on 12.12.2022)

The Business Advisory Committee held a sitting on Tuesday, the 6th December, 2022.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) | The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022 (with respect to State of Chhattisgarh), <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (2) | The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022 (with respect to State of Karnataka), <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (3) | The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022, (with respect to State of Tamil Nadu), <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (4) | The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022 (with respect to State of Himachal Pradesh), <i>after its introduction.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (5) | The Multi-State Co-operative Societies (Amendment) Bill, 2022.
<i>(Consideration and passing)</i> | 4 Hours |

NEW DELHI;
7th December, 2022
Agrahayana 16, 1944 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.